

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2020

Name of the Company:

Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

No one appeared for the Operational Creditor as well as Corporate Debtor.

Even on the last date of hearing no one had appeared.

Matter stands adjourned for further consideration on 14.09.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 14th day of July, 2020.

SK


(MADAN B GOSAVI)
MEMBER (JUDICIAL)